

grants. I am sorry I cannot say. May be, the work has been done. I shall have to look into it. As will be seen from this, grants have been given to the University of Delhi, University of Madras, University of Calcutta and also College of Science and Technology, University of Bombay Andhra University, Waltair, and also other institutions in New Delhi, Ahmedabad, Hyderabad, Tambaram, Poona and so on. Unless I enquire into each case, it is difficult to answer.

Shri Sambandam: May I know whether these institutions have submitted any report about research in nuclear science?

Shri Jawaharlal Nehru: Yes, Sir; they send their reports from time to time, naturally; otherwise, the grants would not be continued.

Middle Class Family Budget Survey

*392. **Shri T. B. Vittal Rao:** Will the Prime Minister be pleased to state:

(a) the progress made regarding the All India Middle Class Family Budget Survey; and

(b) when this survey is likely to be concluded?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). A scheme prepared by the Central Statistical Organisation for conducting an All-India Middle Class Family Budget Survey was considered at the second meeting of the Technical Advisory Committee on Cost of Living Index Numbers in September 1956 and the broad outlines of the proposed survey were laid down. Further details regarding the design of the survey, content of the questionnaire, etc., were discussed at the third meeting of the Committee held on 23rd and 24th May, 1957. Efforts are being made to finalise the detailed pattern of the Survey and conduct it as early as possible.

Shri T. B. Vittal Rao: May I know whether the scope of the survey will be confined only to the construction of cost of living index numbers, or will it also include the study of levels of cost of living in this class?

Shri Jawaharlal Nehru: If you desire, Sir, I can read out the terms of reference; they are rather lengthy. The terms of reference are:

- “(i) Examination of proposals for the conduct of family budget enquiries by the State Governments or the Central Government.
- (ii) Examination of the schemes prepared by the State Governments or Central Government for the construction of Cost of Living Index Numbers.
- (iii) Examination of special difficulties pointed out by the State Governments or the Central Government in compilation of Cost of Living Index Numbers.
- (iv) Improvement of the basis of Cost of Living Index Numbers, including standardisation of definitions, concepts etc., and of methods of collection of prices and compilation of index numbers.
- (v) Consideration of any special problems arising in the compilation of a weighted All-India Cost of Living Index.
- (vi) Any other matters relating to the compilation or publication of Cost of Living Index Numbers.”

Shri T. B. Vittal Rao: In reply to a question some months ago, it was stated that the question as to whether the scope of the survey should be confined only to the construction of the cost of living index number or also to the study of the living of this class has to be decided in consultation with the Ministry of Finance. May I know whether that has been done?

Shri Jawaharlal Nehru: Does the hon. Member want to know whether the Ministry of Finance has been consulted about this matter?

Shri T. B. Vittal Rao: Yes, about the scope of the survey.

Shri Jawaharlal Nehru: I am sure, it must have been, though I cannot say definitely without making enquiries. The Ministry of Finance is constantly being consulted about these matters.

Shri T. B. Vittal Rao: May I know whether any firm date has been fixed by which time these figures should be compiled, in view of the fact that this question has been before the Government for well over four years?

Shri Jawaharlal Nehru: I do not think this particular matter has been before the Government for so long. The Central Statistical Organisation itself is hardly that old.

Shri Anthony Pillai: Will the draft questionnaire be circulated to the Middle Class Union before it is finalised?

Shri Jawaharlal Nehru: Circulated where?

Shri Anthony Pillai: I want to know whether the draft questionnaire will be circulated to the Middle Class Union before it is finalised.....

Shri Jawaharlal Nehru: I cannot understand, Sir,.....

Shri Anthony Pillai: to elicit their opinion.

Shri Jawaharlal Nehru: This indicates the approach to be made in approaching the middle class people. This is not to be circulated. Of course, it is a public document and anybody can see; it is not a private document. These are instructions as to how this work should be done.

Shrimati Tarkeshwari Sinha: In view of the fact that the universities have been conducting family budget survey in the process of the study of economics in the universities, may I

know whether the Planning Commission or the Government propose to collect data from them, because they have a collection of all available data with them?

Shri Jawaharlal Nehru: Naturally, all available data will be collected. But, the point is that the method of compiling statistics and data has not been wholly good and it varies. If you collect some data it differs because the basis of calculation is different. The whole point is, therefore, to have uniformity about this. Every piece of information that is relevant will no doubt be collected.

Mr. Speaker: Next question.

Shri Mahendra Pratap: Does the Government know that at Delhi itself there are many middle class families suffering badly financially?

Mr. Speaker: Order, order. I have called the next question.

पाकिस्तानियों का अवैध प्रवेश

*३६३. श्री प० ला० बाइपाल : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) १ जनवरी, १९५६ के बाद से राजस्थान और पश्चिमी पाकिस्तान के बीच कितने व्यक्तियों ने बिना पारपत्रों के सीमा को पार किया और जो व्यक्ति गिरफ्तार किये गये उनमें से कितनों को सजा मिली और कितने मामले अभी विचाराधीन हैं ; और

(ख) क्या सरकार को मालूम है कि भारत-पाकिस्तान सीमा के निकटवर्ती गांवों के निवासियों में परस्पर विवाह सम्बन्ध स्थापित हुए हैं और बिना पारपत्रों के बारतों आई गई हैं ?

बैदेशिक कार्य उपमंत्री (श्रीमती लक्ष्मी बलन) : (क) पासपोर्टों और वीजामों के दंगर राजस्थान और पश्चिमी पाकिस्तान के बीच सीमा पार करने के लिये १९५६ में १४० घादमियों पर मुकदमें चलाये गये ।